

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The below mentioned work of the Branches of Central District, Tis Hazari Courts are hereby assigned/allocated to the Administrative Officers (Judicial) as mentioned against their names, **with immediate effect:-**

Name of the Officer	Assigned work related to.
<b>Sh. Sunil Dutt</b> A.O (J)	Recruitment Cell, Central, Tis Hazari Courts, Delhi.
	Promotion Cell, Central, Tis Hazari Courts, Delhi.
	Vulnerable Witness Deposition Complex, Central, Tis Hazari Courts, Delhi.
	PIO, RTI Cell, Central, Tis Hazari Courts, Delhi.
	Record Officer, RTI Cell, Central, Tis Hazari Courts, Delhi.
	Nodal Officer for GNCTD (Public Grievances Commissions (PGC), Complaints received through Department of Law, Justice and Legislative Affairs, Govt of NCT
	Liaison Officer/Nodal Officer of GNCTD
	Nodal Officer for CPGRAM
	Computer Branch, Central, Tis Hazari Courts, Delhi.
	Layers Seat, Central, Tis Hazari Courts, Delhi.
	R & I Branch, Central, Tis Hazari Courts, Delhi.
	Record Room (Civil/Criminal/Sessions), Central, Tis Hazari Courts, Delhi
	Leave Section, Central, Tis Hazari Courts, Delhi.
	<b>Ms. Simmi</b> <b>Malhotra/Kapoor</b> A.O (J)
Admn-I, II and III, Central, Tis Hazari Courts, Delhi.	
Purchase Cell, Central Tis Hazari Courts, Delhi	
ACR Cell, Central, Tis Hazari Courts, Delhi.	
Nodal Officer for allotment of General Pool Residential Accommodation by Directorate of Estate; Nirman Bhawan, New Delhi for Administration Branch- I & II	
Disaster Management Cell, Central, Tis Hazari Courts, Delhi.	
Vigilance Branch, Central, Tis Hazari Courts, Delhi.	
Litigation Branch, Central, Tis Hazari Courts, Delhi.	
Nazarat Branch, Central, Tis Hazari Courts, Delhi.	
Protocol Branch, Central, Tis Hazari Courts, Delhi.	

*Girish Kathpalia*  
12.4.23

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

*2/12*

No. 26646-726 /Admn-I/P & T/HQs/2023

Dated, Delhi the 12 APR 2023

**Copy forwarded for information and necessary action to: -**

1. The Officer In-charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
2. The Officer In-charge, Administration Branch-I / II / III, Central District, Tis Hazari Courts, Delhi.
3. The Officer In-Charge of all above mentioned Branches concerned, Central District, Tis Hazari Courts, Delhi
4. The Officers concerned.
5. The Personal Office of the Undersigned.
6. The Sr. AO (J) / AO (J), Central / West / NDD / South / South-East / East / North-East / Shahdara / North / North-West / South-West / RACC, Delhi / New Delhi.

7. The Dealing Officials (Personal File / Seniority & Promotion) in Administration Branch-I & II, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
9. The Dealing Officials of all the above mentioned Branches.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

7  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELH

*MP*